

High Court of Jammu and Kashmir at Srinagar.

Order

No: 758

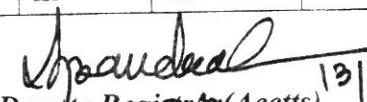
Dated: 13/9/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	Salary.	002 T.E.	007 O.E.	009 RRT	014 POL	641- P&ORB (NPS)
1	Pr. D&S Judge, Kathua.	---	---	0.30	---	0.30	---
2	Pr. D&S Judge, Samba.	---	0.10	---	---	---	---
3	Pr. D&S Judge, Kulgam.	20.00	0.30	---	---	---	0.30
4	Pr. D&S Judge, Anantnag.	---	---	0.30	---	---	0.50
5	Pr. D&S Judge, Ganderbal.	30.00	---	0.20	---	0.30	0.60
6	Pr. D&S Judge, Kishtwar.	25.00	---	---	---	---	0.50
7	Pr. D&S Judge, Poonch.	---	---	0.30	---	---	---
8	Pr. D&S Judge, Shopian.	---	---	0.30	---	0.20	---
9	Pr. D&S Judge, Bhandarwah.	30.00	---	0.30	---	---	0.30
10	Addl. D&S Judge, Doda.	---	0.10	0.20	---	---	0.50
11	Addl. D&S Judge, Rajouri.	20.00	0.50	0.15	---	0.10	0.60
12	Spl. Judge, Anti-corruption, Srinagar.	20.00	---	---	---	---	0.50
13	C.J.M. Kathua.	---	0.20	---	---	---	---
14	C.J.M. Kargil.	---	0.20	---	---	---	---
15	C.J.M. Ganderbal.	---	0.60	---	0.077	---	---
16	C.J.M. Sopore.	---	---	---	---	0.20	0.50
17	C.J.M. Jammu.	---	---	---	0.066	---	---
18	Sub Judge, Ramnagar.	6.00	---	0.10	---	0.15	0.30
19	Sub Judge, Vailoo	15.00	---	---	---	0.15	0.30
20	City Judge, Jammu.	---	---	---	---	---	0.30
21	Spl. Mob. Mag. Baramulla	---	---	0.15	---	---	---
22	P&T Magstrate, Jammu.	15.00	0.25	0.10	---	0.15	0.30
23	Sub Judge, Bijbehara.	---	0.40	---	---	0.20	---
24	Sub Judge, Pattan.	---	---	---	---	---	0.50
25	Munsiff, Gandoh.	---	---	0.15	---	---	---
26	Munsiff, Charasharief.	---	---	0.15	---	---	0.40
27	Munsiff, Qazigund.	6.00	0.20	---	---	0.30	0.70
28	Munsiff, Kalakote.	---	---	0.10	---	---	---
29	Munsiff, Aishmuqam.	---	---	0.12	---	---	---
30	Munsiff, Chenani.	20.00	---	0.15	---	0.20	0.40
33	Munsiff, Majalta.	---	---	---	---	---	0.40
34	Munsiff, Kishtwar.	---	---	0.10	---	---	0.40
35	Munsiff, Ganderbal.	20.00	0.40	0.20	---	0.30	0.50
36	Addl. Mob. Mag. (Tr) Srinagar.	---	---	---	---	0.20	---
37	Addl. Mob. Mag. Shopian.	---	---	0.20	---	---	0.50
38	Addl. Mob. Mag. Kishtwar.	---	---	0.10	---	---	0.40
39	Tehsildar Kishtwar.	2.00	---	---	---	---	---

By Order.


Deputy Registrar (Accts) 13/9/18

No: 36363-428/AC


Dated: 13/9/2018

Copy to the:-

- 1-9 Pr. D&S Judge, Kathua/Samba/Kulgam/Anantnag/Ganderbal/Kishtwar/Poonch/Shopian/Bhandarwah.
- 10-11 Addl. Distt. and Sessions Judge, Doda/Rajouri.
- 12. Spl. Judge, Anti-corruption, Srinagar.
- 13-17 C.J.M. Kathua/Kargil/Ganderbal/Sopore/Jammu.

- 18-21 Sub Judge, Ramnagar/Vailoo/Bijbehara/Pattan..
22. City Judge, Jammu.
23. Spl.Mobile Magistrate, Baramulla.
24. P&T Magistrate, Jammu.
25-36 Munsiff, Gandoh/Charasharief/Qazigund/Kalakaote/Aishmuqam/Chenani/Majalta/Kishtwar/
Ganderbal.
37-38 Addl.Mobile Magistrate, Shopian/Kishtwar.
39. Tehsildar, Kishtwar.
40. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
41. Treasury Officer, Saddar Try. Srinagar.
42-66 Treasury Officer, Kathua/Samba/Kulgam/Anantnag/Ganderbal/Kishtwar/Poonch/Shopian/
Bhaderwah/Doda/Rajouri.Kargil/Sopore/Ramnagar/Vailoo/Baramulla/Bijbehara/Pattan/
Gandoh/Charasharief//Qazigund/Kalakaote/Aishmuqam/Chenani/Majata/
..... for information and necessary action.
67 . Order Book.

9/c n/c for uploading.
Dr


Deputy Registrar (Accts) 12/9/18
